

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. 406 OF 1995.

Applicant(s) POONA RAM

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
10/10/95 Copy of order dt 10.10.95 sent to Petitioner by Regd post vide no. 582 date 11/10/95	Mr. Hemant Shimali - Counsel for the applicant. Shri Hemant Shimali, Counsel for applicant wants to withdraw this O.A. with liberty to file a fresh one. In the circumstances the O.A. is dismissed as withdrawn with liberty to file a fresh one subject to valid objections. <i>[Signature]</i> (for Secy) Secy